

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10/1/2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 28/14
PETITION NUMBER : TP 60/16
NAME OF THE PETITIONER(S) : Tabassum Modi
NAME OF THE RESPONDENT(S) : Edumedia India Pvt. Ltd. &
4 others.
UNDER SECTION : 397/398

S.NO. NAME(IN CAPITAL)
&
PHONE NUMBER

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pamajitha
9844078628

ORDER

M/s. Poorvank & Co; counsel for petitioner is present & filed Vakalat for the petitioner. Mr. Mehar Pervaz Ahmed of Kreioz Legal Solution filed Vakalat for 1st Respondent. Counsel for petitioner filed 2nd set copy of the petition and rejoinder. Counsel undertakes to file Vakalat for the remaining Respondents. Time extended for filing Vakalat for other Respondents posted to 30/1/2017.

Member (J)

Member (T)